



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. 0.A. 593 of 200 5

Applicant (s) S. Debanandam Respondent (s) Union of India & others

Advocate for Applicant (s) Mr. Deba Prata Pache Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
I.P.O. of Rs. 50/- tiled. Copy served. Defects pointed out in scrutiny may kindly be seen for favour of Registration/consider- ation please as per memo <u>14.7.05</u> Defect removed for Registration. <u>19.7.05</u> Member B	REGISTER <u>19.07.2005</u> Order dated 19.07.2005- Mr. By filing a memo dated 19.07.05. Mr. D.B. Pachi, Ld. counsel for the applicant - seek permission to withdraw this application to file a fresh and better application. Permission so asked for is granted. Accordingly, this OA is disposed of as withdrawn at admission stage. Vice-Chairman